

- (b) if so, the details thereof along with the reasons therefor;
- (c) the details of infection control practices prescribed for tattooing in order to check spread of Hepatitis B and C virus and also HIV; and
- (d) the fresh steps taken by Government to notify regulation for tattooing which is the potential cause of Hepatitis B and C and HIV?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) Yes.

- (b) The Drugs and Cosmetics Act, 1940 regulates only the quality, safety and efficacy of drugs in the country and tattooing is not covered by the definition of drug.
- (c) No such information is available with the Government.
- (d) No proposal for regulation of tattooing is under consideration of the Government at present.

Time-frame for Mission Indradhanush

542. DR. R. LAKSHMANAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has fixed any time-frame to extend 'Mission Indradhanush' to the whole nation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) and (b) Government has launched "Mission Indradhanush" on 25th December 2014 as a nationwide programme to cover all children with special focus on 201 districts where 50% of these partially vaccinated or unvaccinated children reside.

Mission Indradhanush focuses to provide all vaccines under Universal Immunization Programme (UIP) to children and pregnant mothers for four consecutive months. The first round of Mission Indradhanush has been observed from 7th to 13 April 2015. The next three rounds will be observed from 7th May 2015, 7th June 2015 and 7th July 2015.

- (c) Question does not arise in view of the reply given above.